

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 629 OF 2024**

**IN THE MATTER OF:**

**RWA SECTOR 30 THROUGH PRESIDENT OF RWA MRPARMOD KUMAR VERMA  
VS PRINCIPAL AND MANAGEMENT OF DELHI PUBLIC SCHOOL SECTOR 30,  
NOIDA**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 29.05.2024)**

**RWA SECTOR 30 THROUGH PRESIDENT OF RWA MRPARMOD KUMAR VERMA  
VS PRINCIPAL AND MANAGEMENT OF DELHI PUBLIC SCHOOL SECTOR 30,  
NOIDA**

**VERSUS**

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- 3. District Magistrate, Gautam Buddha Nagar.**  
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- 4. Delhi Public School**  
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